

ORDER

Since all the Civil and Criminal Courts in this Sessions Division shall remained closed w.e.f. 25.12.2020 to 03.01.2021 on account of holidays for 25.12.2020 to 27.12.2020 & 01.01.2021 to 03.01.2021 (02.01.2021 being closed Saturday) and winter break w.e.f. 28.12.2020 to 31.12.2020 in view of Hon'ble High Court notification No.220 Genl./XVII.3 (6-G) dated 20.12.2019 and as per instructions contained in Hon'ble High Court letter No.31522/GAZ.II/10 dated 19.09.1995, the Duty Roster of the Judicial Officers posted in this Sessions Division are as under:-

District Headquarter at Jhajjar

Sr. No.	Name & Designation of the Judicial Officer	From	To
1	Sh.Sudesh Kumar Sharma, District & Sessions Judge, Jhajjar	28.12.2020	31.12.2020
2	Sh.Sudhir Jiwan, Addl. District & Sessions Judge, Jhajjar.	27.12.2020 & 28.12.2020	
3	Sh.Narender Singh, Addl. District & Sessions Judge, Jhajjar.	31.12.2020 & 01.01.2021	
4	Sh.Vikas Gupta, Addl. District & Sessions Judge, Jhajjar.	25.12.2020, 26.12.2020, 29.12.2020	
5	Ms.Jyoti Lamba, Addl. District & Sessions Judge, Jhajjar.	30.12.2020 & 02.01.2021, 03.01.2021	
7	Ms.Indu Bala, Additional Civil Judge (Sr.Divn.), Jhajjar.	28.12.2020	31.12.2020

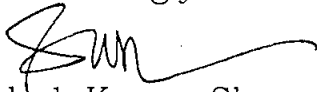
Sub Division Bahadurgarh

Sr. No.	Name & Designation of the Judicial Officer	From	To
1	Sh.Kaushal Kumar Yadav, Civil Judge (Jr.Divn.), Bahadurgarh.	28.12.2020	31.12.2020

Note:-

1. All urgent Civil matters including stay applications in Civil/Rent/Appeals and all urgent criminal matters including bail Applications/Issuance of Warrants under the directions of Hon'ble High Court/Supreme Court would be dealt with by the Judges on duty on the dates mentioned above.
2. No Judicial Officer will be allowed to prefix or suffix any casual leave with the winter spell/holidays i.e. from 28.12.2020 to 31.12.2020.
3. The urgent criminal matters in any pending case relating to the Officer on duty shall be attended by the said Officer on duty, irrespective of the police stations.
4. The Protection Petition shall be dealt with by the Senior most Judge on duty.
5. Protocol duty if any, shall be performed by the Officer on duty.

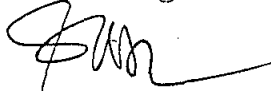
All concerned be informed accordingly.


(Sudesh Kumar Sharma),
District & Sessions Judge,
Jhajjar. *24/12/20*

Endst. No. 18793-18818 / Dated. 24/12/2020 /

Copy is forwarded to the following for information and necessary action:-

1. The Registrar General, Punjab and Haryana High Court, Chandigarh.
2. All the Judicial Officers posted in this Sessions Division with the request to depute one official of his Court/office during the winter spell for putting up and receiving the files and Dak etc. during the period of the said Court.
3. The Deputy Commissioner, Jhajjar.
4. The Superintendent of Police, Jhajjar.
5. The Superintendent, District Jail, Jhajjar.
6. The District Attorney, Jhajjar.
7. The President, District Bar Association, Jhajjar.
8. The President, Bar Association, Bahadurgarh.


(Sudesh Kumar Sharma),
District & Sessions Judge,
Jhajjar. *24/12/20*